NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.40/ 2017	-	For filing Objections	241/242	Raju Rangadamaiah & Another Vs Vinyas Constructions Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
>	Shreyas.A forvara Associates	Petitioner	shuyas.
2)	9036118414 A. RAJEIH 9739910950	19646,27 9Rg	A
3)	Asin MAZIK 9880915157	R1,2,3, 8,10,11	Asi

Counsel for petitioner is present. Counsels for other respondents are present. IA No.04/18 is taken up today. Counsel for R-1, 8, 10 and 11 undertakes to file objections in IA No.04/18 in the Registry.

List it on 23.02.2018.

MEMBER (T)

MEMBER (J)